

Name of the Corporate Debtor: MITTAL CORP LIMITED; Date of Commencement of CIRP: 10-11-2021; List of Creditors as on: 25-04-2023; Name of IP: Mr. Shailendra Ajmera; Process Number: 1; Last 5 digit of registration number: 10568

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors					0.00		0		NA
2	Unsecured financial creditors belonging to any class of creditors					0.00		0		NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	2	15935188082	2	15875170610	89.82	0	60017472	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)					0.00		0		NA
5	Operational creditors (Workmen)	65	5306482	30	1861247	0.01	0	3445095	0	Annexure 5
6	Operational creditors (Employees)	61	25520800	20	5542293	0.03	5038878	14939631	0	Annexure 6
7	Operational creditors (Government Dues)	12	1677421548	10	732735068	4.15	19833753	924852728	0	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	50	1218640339	44	1059531601	5.99	0	157703376	0	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	3	65312479	2	104469	0.00	0	65208010	0	Annexure 9
Total		193	18927389730	108	17674945288	100.00	24872631	1226166312	0	